

DIVISION BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1412(KB)2018  
IVN.P (IBC)/28(KB)2023,  
IA(I.B.C)/107(KB)2024,  
IA(I.B.C)/435(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS DIVINE ALLOYS &amp; POWER CO LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Applicant in IA(I.B.C)/435(KB)2023  
Mr. Nikunj Berlia, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Rejesh Kumar Agarwal, Adv. ] Liquidator  
  
Ms. Archana Sinha, Adv. ] For the Income tax Department  
Ms. Amrita Pandey, Adv. ]

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/435(KB)2023:**
  - a. Interim order, if any, be continued till the next date of hearing.
  - b. List this matter on **6<sup>th</sup> March, 2024**.
3. **IVN.P (IBC)/28(KB)2023 and IA(I.B.C)/107(KB)2024:**
  - a. List these matters on **6<sup>th</sup> March, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**